

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2434
ANSWERED ON:28.03.2012
IRREGULARITIES IN TRANSPORTATION OF COAL
Muttemwar Shri Vilas Baburao;Sharma Shri Jagdish

Will the Minister of COAL be pleased to state:

- (a) whether the Kahalgaon Unit of National Thermal Power Corporation had complained that 9 wagons sent by Eastern Coalfields Limited had rocks instead of coal ;
- (b) if so, the details thereof;
- (c) the number of people caught so far in this regard;
- (d) whether any similar incidents had come to the notice of the Government in the past also; and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): One rake consisting of 59 wagons was loaded with coal at Bahula siding, Kenda Area, Eastern Coalfields Limited (ECL) for Kahalgaon unit of NTPC. A complaint from NTPC was received by ECL that nine wagons in the rake contained earth/overburden. On receipt of the complaint from NTPC, a team of executives from ECL was sent to Kahalgaon Super Thermal Power Station on 13.12.2011. It was observed jointly that there was a thin layer of morum like materials spread over on the top of 3 wagons. The matter was discussed between Directors of both the companies and after taking joint samples from the said wagons, top layer of the wagons was removed and weighment was done. The total weight of earth/overburden (actually morum like materials) came to 1.7 tonnes.

(c): When the matter was investigated, it was apprehended that some miscreants might have spread a thin layer of morum like material on the top of the coal in the wagons, en-route from Bahula siding to Kahalgaon Super Thermal Power Station. ECL has no authority to check/control any such activities outside the siding limits.

(d): No, Sir.

(e): Does not arise, in view of reply given to part (d) of the question.